NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

: CA/93/2017

IN

PETITION NUMBER

: TCP/203/2016

NAME OF THE PETITIONER(S)

: G. Palanisamy & another

NAME OF THE RESPONDENT(S)

: M/s P.M.P. Lungi Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

FOR. SP.SUNDAR.

Council for. R.2 to 4.

S. AMBALVANNAN. 2.

COUNSEL FOR 9th RESPONDENT.

3.) K. MOORTHY

Counsel for R-7.

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For Pelithoner

ORDER

Counsels for both the parties are present and submitted that the parties are engaged in the talks of settlement. It will take time as to reach to the final outcome and prayed for time. At request, time is enlarged. Put up on 31.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk